


HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 1276 /Confdl./2018
II-15-48/2001(Pt.-III)

Bilaspur, dated the 05/12/2018

In reference to the Registry endt. no. 1209/Confdl./2018 dated 24.11.2018, copy of letter no. 731/S & A Cell/2018 dated 27.11.2018 of the Registrar (J) (Selection & Appointment/Seniority), High Court of Judicature at Allahabad regarding change in date and venue of Preliminary Examination of Direct Recruitment to the U.P. Higher Judicial Service-2018 (Part-II) is enclosed herewith for information of the candidates concerned.


5-12-2018

(Neelam Chand Sankhla)
Registrar General

Encl: As above



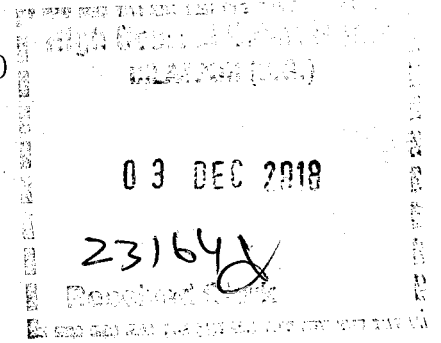
Regd. Post

From:

Mayank Kumar Jain, H.J.S.,
Registrar (J) (Selection & Appointment/Seniority)
High Court of Judicature at,
Allahabad.

To:

The Registrar General,
Hon'ble Chhattisgarh High Court,
Bilaspur.



No. 731 /S & A Cell/2018 Dated: Allahabad:November 27, 2018

Subject: Change in date and venue of Preliminary Examination of Direct Recruitment to the U.P. Higher Judicial Service -2018 (Part-II) pursuant to order dated 15.11.2018 of Hon'ble Supreme Court.

Sir,

With reference to this Court's letter dated 13.11.2018 in connection with giving wide publicity of the Advertisement for 59 vacancies of Direct Recruitment to U.P. Higher Judicial Service Recruitment, 2018(Part-II), I am directed to inform you that in pursuance of the order dated 15.11.2018 of Hon'ble the Supreme Court passed in Civil Appeal No. 1867 of 2006 Malik Mazhar Sultan and another Vs. U.P. Public Service Commission through its Secretary and others, connected with SMW (C) No. 01/2017 (PIL-W) and SMW (C) No. 02/2018 (PIL-W), with regard to time-line for completion of U.P. Higher Judicial Service Recruitment - 2018 (Part-II), the date of Preliminary Examination of Direct Recruitment to U.P. Higher Judicial Service - 2018 (Part-II), earlier scheduled to be held 03rd February, 2019 has been pre-poned and will now be held on 13th January, 2019.

It is further to inform you that the said examination will be conducted at **Lucknow only** instead of **Prayagraj (Allahabad)** in view of traffic constraints etc. due to '**Kumbh Mela**' to be organised at Prayagraj (Allahabad). A Notice in this regard has already been published on the official website of this Hon'ble High Court (www.allahabadhighcourt.in) and in the News papers also.

You are, therefore, requested to kindly give a wide circulation of the aforesaid information among the members of Bar Associations.

With regards,

Yours faithfully,

Mayank
(Mayank Kumar Jain)

A.R. Kantari
26-11-18

A.R. Kantari
28/11/18

U.P. J.S. Recruitment
website

A
31/12/18